IN THE HIGH COURT OF JUDICATURE AT PATNA

TENDER NOTICE - 04/2019-20 (Purchase Cell)

Sealed quotations are invited from reputed firms /suppliers/ authorized dealers for the supply of new bicycle of reputed brands with accessories, as per need, for use of the Court. The firms/suppliers/ authorized dealers also should have financial capacity to execute the orders for supply of the articles in time.

The tender must reach to this Court within three weeks from the date of display.

Terms and Conditions:-

- 1. The article should be latest/in good condition.
- 2. The rate quoted in tender should be exclusive of all taxes.
- 3. No advance payment shall be made.
- 4. The firms shall submit their bill in duplicate at the time of supply of the articles.
- 5. The Court reserve the right to accept or reject any or all quotations without assigning any reason.
- 6. Payment will be made through on-line, not in Cash, after delivery and inspection of the goods. In case, any defect is found in any of the material, the firm concerned shall replace it.

Registrar (Establishment) I/c
Patna High Court